

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SUMAN AGRITECH LIMITED Date of Commencement of Liquidation: 13-01-2021; List of Stakeholders as on Date: 30-03-2021; Name of IP: Mr. Gopal Krishana Saraswat; Last 5 digit of registration number: 11076

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	3	59500	3	59500				NA
2	Liquidation costs incurred till date		456600		456600				NA
3	Secured financial creditors	2	1149449634	2	1149449634				NA
4	Unsecured financial creditors	5	412785520	5	412785520				NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	5373236	1	5373236				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	686665963	8	522528820		164137143		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		20	2254333853	19	2090196710		164137143	0	